GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA

UNSTARRED QUESTION NO:2436
ANSWERED ON:07.12.2012
MEDICAL ENTRANCE TEST
Bajirao Shri Patil Padamsinha ;Singh Shri Dhananjay ;Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National Eligibility and Entrance Test (NEET) for admission to Under Graduate and Post Graduate medical courses is mandatory for all the Government and private medical colleges;

(b) if so, the details thereof along with the exemptions if any, made in this regard and the reasons therefor;

(c) whether the Government has finalized the financial and operational modalities for conduct of NEET;

(d) if so, the details thereof along with the central agency appointed for the purpose; and

(e) the manner in which the said medical entrance test is likely to be conducted across the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) National Eligibility cum Entrance Test (NEET) for admission to various Under Graduate (UG) and Post Graduate (PG) medical courses is mandatory in respect of medical colleges falling under the ambit of Medical Council of India (MCI) as per amendments made in MCI's regulations which are binding in nature.

(c) & (d) Yes. Central Board of Secondary Education (CBSE) has been identified as the agency for conducting NEET for UG and National Board of Examinations (NBE) for PG medical courses.

(e) NBE is conducting NEET-PG during 23.11.2012 to 06.12.2012 on-line at 33 cities across the country while CBSE will conduct NEET-UG on 05.05.2013 in paper pencil mode at 83 cities in India and 2 cities abroad as multiple choice questions based tests. NEET-UG is also being conducted in six regional languages, viz. Gujarati, Bengali, Tamil, Marathi, Telugu and Assamese in addition to Hindi and English.